

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No.11743 of 2015

(Arising out of OIO-BVR-EXCUS-000-COM-017-019-15-16 dated 16/09/2015 passed by Commissioner of Central Excise-BHAVNAGAR)

Dipak Rathod

.....Appellant

Partner, Sanjay Castings, Survey No. 407/2, Gidc, Phase-II, Sihor,
BHAVNAGAR, GUJARAT

VERSUS

C.C.E. & S.T.-Bhavnagar

.....Respondent

Plot No.6776/B-1...Siddhi Sadan, Narayan Upadhyay Marg,
Beside Gandhi Clinic, Near Parimial Chowk,
Bhavnagar, Gujarat-364001

APPEARANCE:

Shri Paresh Sheth, Advocate for the Appellant

Shri T. G. Rathod, Additional Commissioner (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 17.03.2022
DATE OF DECISION: 12.05.2022

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 11742 of 2015.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Mehul